

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211 – IA/208(AHM)2022
ITEM No.212 – IA/215(AHM)2022
in
CP(IB) 138 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mr. Sanjay S Jaiswal Prop. Of Trigun Enterprise
V/s
Vivek Steelco Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 17/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent : Mr. Yashraj Champavat, Adv. for Mr. Tirth Nayak Adv.
in IA 208 of 2022

ORDER

IA/208(AHM)2022 & IA/215(AHM)2022

Some respondents are not served as per the chart submitted by the applicant.
Applicant is directed to serve notice upon unserved respondents.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)